

to make use of the funds released there under for railway improvement and cleanliness works; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) No, Sir.

(b) Does not arise.

National Rural Livelihood Mission

773. SHRI RAVI PRAKASH VERMA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the National Rural Livelihood Mission (NRLM) was launched for enabling the rural poor increase their household income;

(b) if so, the details of results achieved so far, therefrom, State-wise;

(c) whether the Central Government is considering to extend the scheme to all the rural poor households;

(d) if so, the details thereof;

(e) whether the aforesaid scheme has been launched in all backward districts of the country; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) and (b) Yes, Sir. National Rural Livelihood Mission (NRLM), subsequently named as Aajeevika, has been launched on 3rd June, 2011. It aims at mobilizing all rural poor household into Self Help Groups (SHGs) in a phased manner and provides them long term support to attain appreciable increase in incomes over a period of time to improve their quality of life and come out of abject poverty. Details indicating progress made in implementation of NRLM are given in Statement (*See* below).

(c) to (f) Under NRLM, it is proposed to cover all rural households identified poor, *inter alia* through the participatory identification of poor (PIP) process and as approved in the Gram Sabha. It is planned to cover by 2024-25 all rural poor households estimated to be 8 to 10 crores. At present, the programme is being implemented in 28 States (all States except Goa) and one Union Territory (Puducherry) covering 316 districts and 2125 blocks. This includes 61 IAP (Integrated Action Plan) districts.

290. *Written Answers to [RAJYA SABHA] Unstarred Questions*
 NRLM is a highly process oriented programme which, in addition to financial and human resources, requires time for generating the social capital of the poor who have a critical role in the implementation and upscaling of the programme .

Statement

Progress of National Rural Livelihood Mission (As on December, 2014)

Sl. No.	State	No. of Districts	No. of Blocks Covered	Village	SHG Promoted	HH Mobilized into SHG	Disbursement of Revolving Fund		Disbursement of Community Investment Fund	
							No. of SHG	Amount (in lakh)	No. of SHG	Amount (in lakh)
1	2	3	4	5	6	7	8	9	10	11
1.	Assam	27	44	6453	47682	482599	21803	3257.5	2153	1200.5
2.	Bihar	25	179	17737	249013	3036648	20481	3071.9	20231	10964.8
3.	Chhattisgarh	11	18	1574	9496	89524	6130	906.6	2105	1 185.5
4.	Gujarat	9	20	1169	16625	178879	6141	648.5	690	345.0
5.	Jharkhand	12	32	2034	13995	1 73029	8800	1318.4	5507	2751.5
6.	Karnataka	5	20	12086	7137	98605	4320	641.5	0	0.0
7.	Madhya Pradesh	25	99	10709	71858	735829	18543	2625.5	1 1243	4858.4
8.	Maharashtra	10	36	2863	23156	248775	9412	1 293.2	2181	1241.7
9.	Odisha	20	78	10481	105692	1 149194	6806	860.0	562	280.9
10.	Rajasthan	23	34	3215	19906	227804	1108	166.4	488	151.0
11.	Tamil Nadu	31	180	82338	151303	1687146	0	0.0	0	0.0
12.	Uttar Pradesh	22	22	793	4221	56120	1360	134.1	0	0.0
13.	West Bengal	8	32	4558	41865	452677	21470	2940.8	0	0.0
14.	Andhra Pradesh	13	656	16834	669188	7019753	0	0.0	0	0.0
15.	Telangana	9	442	13301	423361	4798524	0	0.0	0	0.0
16.	Kerala	14	152	14438	229089	3532589	0	0.0	0	0.0
17.	Haryana	9	19	445	2492	27659	1086	158.2	412	206.0
18.	Himachal Pradesh	5	5	868	733	4551	287	39.8	0	0.6

1	2	3	4	5	6	7	8	9	10	11
19.	Jammu and Kashmir	12	12	565	5244	61508	3917	584.0	2419	991.7
20.	Punjab	5	12	192	680	8276	330	45.4	88	42.0
21.	Uttarakhand	5	10	723	292	2376	30	3.0	0	0.0
22.	Arunachal Pradesh	0	0	0	0	0	0	0.0	0	0.0
23.	Meghalaya	2	4	0	0	0	0	0.0	0	0.0
24.	Mizoram	2	4	27	712	5009	648	86.6	0	0.0
25.	Nagaland	9	9	160	1 729	15965	596	89.4	0	0.0
26.	Tripura	3	6	204	1 75	1 598	0	0.0	0	0.0
27.	Sikim	0	0	0	0	0	0	0.0	0	0.0
28.	Manipur	0	0	0	0	0	0	0.0	0	0.0
29.	Goa	0	0	0	0	0	0	0.0	0	0.0
TOTAL		316	2125	203767	2095644	24094763	133268	18870.4	48079	24219.5

Ghost beneficiaries under MGNREGA

774. SHRI RANJIB BISWAL: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether ghost beneficiaries have been found in the rural job scheme MGNREGA;

(b) if so, the details thereof during 2014, State-wise including Odisha;

(c) whether Government proposes to bring MGNREGA under the Direct Benefit Transfer Scheme with an aim to weed out ghost beneficiaries and bring transparency in distribution of wages;

(d) if so, the details thereof; and

(e) the modalities chalked out by Government for making payment to beneficiaries and prevent leakages in the system?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) and (b) There have been certain complaints of